

Railway Public Service Commission for Bihar

764. { Shri Bibhuti Mishra:
{ Shri Anirudha Sinha:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Bihar Government and some Members of Parliament from Bihar have requested the Ministry of Railways to set up a separate Railway Public Service Commission for Bihar State; and

(b) if so, the action taken thereon?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No request has been received from the Bihar Government; a joint representation was, however, received from some Members of Parliament from Bihar.

(b) The suggestion contained in the representation is not feasible of implementation from the point of view of the railway administration.

Railway Coaches

765. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state:

(a) the total number of coaches which have out-lived their usual life as on the 30th November, 1955; and

(b) the total number of such coaches replaced by new ones during the current year?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 4,305 Broad Gauge, 3,018 Metre Gauge and 621 Narrow Gauge over-age coaches were on line on the 30th November, 1955.

(b) 615 Broad Gauge, 350 Metre Gauge and 26 Narrow Gauge.

Roads in Nepal and Sikkim

766. **Shri D. C. Sharma:** Will the Minister of Transport be pleased to state the amount spent by the Government of India on the construction of roads in Nepal and Sikkim up to-date during the current financial year?

The Deputy Minister of Railways and Transport (Shri Alagesan):—
(1) *Nepal:*

Rs. 47.55 lakhs upto the end of October, 1955.

(2) *Sikkim:*

Rs. 5.49 lakhs upto the end of October, 1955 on roads under the charge of the Central Public Works Department and

Rs. 3.46 lakhs upto the end of August, 1955 on roads under the charge of the Sikkim State Public Works Department, executed under the Sikkim Development Plan.

Ghee

767. **Shri D. C. Sharma:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the sale of adulterated ghee has increased recently; and

(b) if so, whether government propose to fix grade specifications for ghee?

The Minister of Health (Rajkumari Amrit Kaur): (a) No information to that effect is available.

(b) The Central Committee for Food Standards have been asked to suggest a definition and standard of quality for Ghee for incorporation in the Prevention of Food Adulteration Rules. The Committee will consider this matter at its meeting to be held in January, 1956 and the definition which is finally adopted will duly be notified in the Gazette of India.

Pilgrim Centres

768. **Choudhuri Muhammed Shafie:** Will the Minister of Transport be pleased to state:

(a) whether some amount has been sanctioned and given to the States for the improvement of roads leading to pilgrim centres; and

(b) the total amount so far sanctioned?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir.

(b) Rs. 75.44 lakhs.

Railway Sleepers

769. **Choudhuri Muhammed Shafie:** Will the Minister of Railways be pleased to state:

(a) the number of Railway sleepers washed away by the floods since 1-8-55;

(b) the total loss zone-wise; and

(c) the measures taken to recover them?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 4,622 Nos.

(b) Approximately Rs. 12,25/- on Northern Railway, Rs. 10,003/- on North Eastern Railway and Rs. 164/- on Southern Railway.